

CENTRAL MEDICAL SERVICES SOCIETY

Ministry of Health and Family Welfare (Government of India)

2nd floor, VishwaYuvak Kendra, Pt. Uma Shankar Dikshit Marg, Teen Murti Road, Opposite
Police Station Chankaya Puri, New Delhi-110021
Telephones: 011-21410905, 21410906

Dated: 18.04.2020

Telephones: 011-21410906

Email:

gmproc.cmss@gmail.com

agmsakshi.cmss@gmail.com

EoI cum BID INVITATION ON EMAIL FOR PROCUREMENT OF MEDICAL OXYGEN CYLINDER on urgent basis during Covid19 situation

**Manual bids shall not be
accepted.**

The Detailed Technical Specifications (Annex-1), main commercial terms (Annex-2), price bid format (Annex-3) and proposed delivery schedule (Annex 4) MAY BE DOWNLOADED FROM

1. CMSS website: <http://www.cmss.gov.in/>
2. MoHFW WEBSITE: <https://www.mohfw.gov.in/>
3. PESO WEBSITE: <https://peso.gov.in/index.aspx>
4. DPIIT WEBSITE: <https://dipp.gov.in/>
5. CPPP WEBSITE: <https://eprocure.gov.in/eprocure/app>
6. GeM PORTAL: <https://www.india.gov.in/spotlight/government-e-marketplace-procurement-made-smart#tab=tab-1>

Bidders who meet the technical specifications and comply the commercial terms, may submit their EoI cum Bid by email on agmsakshi.cmss@gmail.com, gmproc.cmss@gmail.com. They would clearly state compliance to technical specifications and commercial terms.

The bidder/s would attach copy of PO received by them during past 1 year period by any Government Body.

The price bid may be filled as per specified format.

Address for Communication : AGM Procurement or GM Procurement
Central Medical Services Society,
2nd floor, Vishwa Yuvak Kendra,
Pt. Uma Shankar Dikshit Marg,
Teen Murti Road, Opposite Police
Station Chankaya Puri, New Delhi-110021

Technical Specs for High Pressure Seamless Steel Cylinder

| SPECIFICATION | B-TYPE CYLINDER | D-TYPE CYLINDER |
|---------------------------|------------------------|------------------------|
| STANDARD | IS 7285 (PART 1) 2004 | IS 7285 (PART 2) 2004 |
| WATER CAPACITY (IN LITRE) | 10 LITRE | 47 LITRE |
| HYDROSTATIC TEST PRESSURE | 250 bar | 250 bar |
| MAX. WORKING PRESSURE | 150 bar | 150 bar |
| OUTER DIA. (approx.) | 140 mm | 232 mm |
| MIN. WALL THICKNESS | 4 mm | 5.2 mm |
| TARE WEIGHT (approx.) | 14 Kg | 50 Kg |
| LENGTH (approx.) | 830 mm | 1370 mm |
| NECK RING | YES | YES |
| BULL NOSE VALVE | YES | YES |
| PESO FILLING PERMISSION | YES | YES |

Technical Specs for Aluminum Cylinders (B Type)

| Specification | B Type Aluminum Cylinder |
|---------------------------|---------------------------------|
| Standard | ISO 7866 or IS 15660 |
| Water Capacity in Liters | 10 Ltrs |
| Hydrostatic Test Pressure | 225 Bar |
| Working Pressure | 150 Bar |
| Max Outer Dia | 176MM |
| Max Length | 1000MM |
| Max Tare Weight | 11 KG |
| Min Wall thickness | 6.7 MM |
| Valve Guard | Yes |
| Bull Nose Valve | Yes |
| PESO Certificate | Yes |

Commercial Terms

1. The Items should be delivered strictly as per the specifications attached at Annexure-1.
2. **Payment Terms:**
100% payment after manufacturing and on submission of BIS/PESO Certificate mentioning manufactured qty. and date of Manufacture before dispatch against Proforma invoice.
3. **Security Deposit:** On being intimated about the acceptance of the tender the tenderer shall pay a Security Deposit at the rate of 10% of the total value of goods to be awarded. The Security Deposit amount to be deposited in the form of Account Payee Demand Draft, FD receipt, Bank Guarantee or NEFT/RTGS in favor of Central Medical Service Society. The Security Deposit in any other form like Cash/ Cheque/ Postal-Order will not be accepted. In case of depositing security deposit by Bank Guarantee, the named beneficiary shall be Central Medical Services Society. The Bank Guarantee shall be issued by a bank (Nationalized or Scheduled Bank) **in** India to make it enforceable and acceptable to the purchaser. The Bank Guarantee shall be in the format as per **Annexure- B** provided in the tender document.

The Security Deposit shall be valid for at least delivery period +Warranty Period+45 days from the date of its commencement
4. Transportation cost : As approved by designated committee.
5. Warranty: 1 year from the date of delivery.
6. Consignee details will be shared Later.
7. **Liquidated Damages:** If the supply reaches the designated consignee places after scheduled delivery date mentioned in Purchase Order (Lot wise), a liquidated damages will be levied at 0.5% per week for delayed supply up to a maximum of 10% of P.O. Cost, irrespective of the fact that whether the consignee has suffered any damage/ loss or not, on account of delay in effecting supply.

The price and quantity (item wise) to be quoted in the following table:

| S.No. | Cylinder Type | Quoted Qty. | Unit Basic Price (In Rs.) Ex works | Total Ex Works | GST (%) |
|--------------|----------------------|--------------------|---|-----------------------|----------------|
| | (a) | (b) | (c) | (d)=(b)x(c) | |
| 1. | D Type, Steel | | | | |
| 2 | B Type, Steel | | | | |
| 3 | B Type, Aluminium | | | | |
| TOTAL | | | | | |
| | | | | | |

Name

Designation.....

Signature & Company seal

Delivery period:

The earliest possible delivery period should be proposed by the bidder as per following table:

| S.No. | Cylinder Type | Quoted Qty. | Quantity to be supplied within first 15 days | Quantity to be supplied within 16-30 days | Quantity to be supplied within 30-60 days. |
|--------------|----------------------|--------------------|---|--|---|
| 1. | D Type, Steel | | Nos | Nos | Nos |
| 2 | B Type, Steel | | Nos | Nos | Nos |
| 3 | B Type, Aluminium | | Nos | Nos | Nos |
| Total | | | | | |

Security Bank Guarantee (Format)

_____ [insert: **Bank's Name, and Address of Issuing Branch or Office**]

Beneficiary: _____ [insert: **Name and Address of Purchaser**]

Date: _____

PERFORMANCE GUARANTEE No.: _____

We have been informed that [insert: **name of Supplier**] (hereinafter called "the Supplier") has received a Letter of Acceptance No. [insert: **reference number of the Letter of Acceptance**] dated _____ for entering into a Rate Agreement with you, for the supply of [insert: **description of goods**]

Furthermore, we understand that, according to the conditions of the Tender, a performance guarantee is required post acceptance of letter of Acceptance.

At the request of the Supplier, we [insert: **name of Bank**] hereby irrevocably undertake to pay you any sum or sums not exceeding in total an amount of [insert: **amount in figures**] (____) [insert: **amount in words**]¹ upon receipt by us of your first demand in writing accompanied by a written statement stating that the Supplier is in breach of its obligation(s) under the Tender, without your needing to prove or to show grounds for your demand or the sum specified therein.

This guarantee shall expire no later than the ____ day of _____, 2____,² and any demand for payment under it must be received by us at this office on or before that date.

This guarantee is subject to the Uniform Rules for Demand Guarantees, ICC Publication No. 758, except that subparagraph (ii) of Sub-article 20(a) is hereby excluded.

[signature(s)]

The Guarantor shall insert an amount representing the percentage of the Price specified in the letter of Acceptance and denominated in the currency of the Contract.

Established in accordance with tender conditions taking into account any warranty obligations of the Supplier as per tender conditions The Purchaser should note that in the event of an extension of the time to perform the Contract, the Purchaser would need to request an extension of this guarantee from the Guarantor. Such request must be in writing and must be made prior to the expiration date established in the guarantee. In preparing this guarantee, the Purchaser might consider adding the following text to the form, at the end of the penultimate paragraph: "The Guarantor agrees to a one-time extension of this guarantee for a period not to exceed [six months] [one year], in response to the Purchaser's written request for such extension, such request to be presented to the Guarantor before the expiry of the guarantee."

